

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517

CP No.-128/241-242/ND/2019

IA/118/2023

IN THE MATTER OF:

Isith Prakash Gangooly

.....Applicant

Vs.

Nugreen Energy Pvt. Ltd. and Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 07.02.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Ashutosh Paliwal, Adv.

For the Respondent :

ORDER

IA/118/2023:-

Ld. Counsel on behalf of the Applicant is present. Proxy Counsel on behalf of the Respondent is present and submitted that the arguing Counsel is not available today therefore sought adjournment. Last opportunity is given to the Respondent. List this application on **03.04.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)